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Endt on Js.No:1-914/2021 Dated 22-01-2021 of
the District court, Kozhikode.

Copy communicated to the subordinate Judicial
officers for favour of information and strict compliance.

By order

Sheristadar

X



BY E-MAIL ONLY

URGENT

THE HIGH COURT OF KERALA

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Dated : 22.01.2021

DI-3/ 4736/2021

OFFICIAL MEMORANDUM

Sub: Republic day celebrations on 26th January, 2021- guidelines- reg.

Republic Day, being of significant National importance, is to be celebrated in a befitting manner. However, in view of the situation prevailing in the State on account of COVID-19 this year, the following instructions are issued:

1. The celebrations shall be in adherence to the Standard Operating Procedures in place due to the outbreak of the COVID-19 pandemic.
2. Directions that may be issued by the Government in this regard, shall strictly be complied.

(By Order)

Sujatha P. Hari
Assistant Registrar

*Communicated to all
Judges of Bench
Association
22/1/21*

To

The District Judges (they shall ensure the compliance of the directions in their respective districts)

The IT Section, High Court (For publishing in the website)